

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 544/1998

Veerendra Singh Rajput, S/o.
Shri D.S. Rajput, Aged about 33
years, Occupation - Telecom
Technical Assistant, Telephone
Centre, Jhabua, R/o. Telecom
Centre, Jhabua.

... Applicant

V e r s u s

1. Union of India, Through -
The Secretary, Department of
Telecommunication, Govt. of
India, New Delhi.
2. The Chief General Manager,
M.P. Telecom Circle, Bhopal-15.
3. The Telecom District Manager,
Ratlam.
4. Shri Jagdish Solanki, Telecom
Technical Assistant, C/o. District
Manager, Telecommunication, Ratlam. ... Respondents

Counsel :

None for the applicant.
Shri S.C. Sharma for the respondents.

Coram :

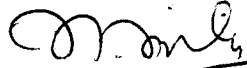
Hon'ble Shri Justice N.N. Singh - Vice Chairman.
Hon'ble Shri R.K. Upadhyaya - Member (Admnv.).

O R D E R (Oral)

(Passed on this the 13th day of February 2003)

The relief sought by the applicant was for his selection for the training of Jr. Telecom Officer. In the reply, the respondents asserted in para 7 of the reply that on getting the representation of the applicant his case was put up to DPC on 18/10/1993 for selection to the course of TTA, and he was sent for training of TTA with effect from 15/11/1993. In this view of the matter this OA has become infructuous and it is accordingly dismissed as infructuous.


(R.K. UPADHYAYA)
MEMBER (A)


(N.N. SINGH)
VICE CHAIRMAN

पृष्ठान्त से ओ/न्या.....जबलपुर, दि.....

संविधान के अन्तर्गत :-

(1) संविधान के अन्तर्गत जबलपुर

(2) संविधान के अन्तर्गतके कांस्टेबल

(3) संविधान के अन्तर्गतके कांस्टेबल

(4) संविधान के अन्तर्गतके कांस्टेबल

सूचना एवं आवश्यक कार्यवाही हेतु

रजिस्ट्रार

R. Shrivastava - All
S C Sharma - All

Issued
on 18.2.03
BS